# <u>COURT - I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 71 OF 2017 & IA No. 105 of 2017

### Dated: 15<sup>th</sup> May, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Kamuthi Renewable Energy Ltd.			Appellant(s)	
Tamil Nadu Electricity Regulatory Co	.Vs ommis	sion & Ors.	Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Amit Kapur Ms. Poonam Verma Ms. Nishtha Kumar		
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingam for R-1		
		Mr. S.Vallinayagam f	or R-2 to R-4	

# <u>ORDER</u>

List the matter on 16.05.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson